

2019
High Court, Appellate Side
Calcutta

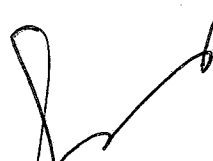
NOTIFICATION

No. 2319-R(JS)

Dated : The 23rd April, 2019

This is in partial modification of Hon'ble Court's Notification No. 1979-R(JS) dated 29.03.2019 further notified for general information of all concerned that a total of **21 (twenty one) vacancies (may vary depending on the decision of the Hon'ble Supreme Court of India on the application that the High Court shall file following the Full Court Resolution dated 11.04.2019) instead of 24 (twenty four)** will be filled up in the Fast Track Courts of Additional District & Sessions Judge for the year 2019 while all other contents in the said notification shall remain unchanged.

Further information to this effect will follow in due course in the Hon'ble Court's website – www.calcuttahighcourt.gov.in.


Bibhas Ranjan De
Registrar (Judicial Service)
High Court, A.S. Calcutta